

# High Court of Sikkim

Record of proceedings

## **I.A. No. 01 of 2023 in CRL.L.P/31/2023(Filing No.)**

State of Sikkim

Applicant

*VERSUS*

Rup Narayan Rai (Chamling) and Others

Respondents

Date : **06-12-2023**

CORAM : **THE HON'BLE MRS. JUSTICE MEENAKSHI MADAN RAI, JUDGE**  
**THE HON'BLE MR. JUSTICE BHASKAR RAJ PRADHAN, JUDGE**

For Applicant

Mr. Yadev Sharma, Additional Public Prosecutor.  
Mr. Sujan Sunwar, Assistant Public Prosecutor.

For Respondents

Mr. Sishir Mothay, Advocate.

Rai, J.

Learned Counsel Mr. Sishir Mothay, enters appearance on behalf of the Respondents and undertake to file Vakalatnama during the course of the day and seeks to file a response to I.A. No.01 of 2023.

Let response be filed in the interregnum.

List for hearing on I.A. *supra* after the intervening winter vacation.

**Judge**  
06-12-2023

**Judge**  
06-12-2023